- under Section 77 of the Narcotic Drugs and Psychotropic Substances Act, 1985, together with delay statement and Explanatory Memorandum thereon. [Placed in Library. See No. 1758/15/10]
- (iv) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. G.S.R. 21 (E), dated the 8th January, 2010, seeking to impose definitive anti-dumping duty on tyre curing presses also known as tyre vulcanisers or rubber processing machineries for tyres, originating in or exported from the Peoples Republic of China, under sub-section (7) of Section 9A of the Customs Tariff Act, 1975, together with an Explanatory Memorandum thereon. [Placed in Library. See No. 1749/15/10]

Outcome Budget (2010-11) of the Ministry of Petroleum and Natural Gas

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): Sir, I lay on the Table, a copy (in English and Hindi) of the Outcome Budget for the year 2010-11 in respect of the Ministry of Petroleum and Natural Gas. [Placed in Library. See No. 1876/15/10]

Report and Accounts (2008-09) of the National Institute of Rural Development, Hyderabad and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR ADHIKARI): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (a) Annual Report of the National Institute of Rural Development (NIRD), Hyderabad, for the year 2008-09.
- (b) Annual Accounts of the National Institute of Rural Development (NIRD), Hyderabad, for the year 2008-09, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. 1994/15/10]

Report and Accounts (2008-09) of the Hindustan Shipyard Ltd. Visakhapatnam and related papers

SHRI G.K. VASAN: Sir, I lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:

- (a) Fifty-seventh Annual Report and Accounts of the Hindustan Shipyard Limited (HSL), Visakhapatnam, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. 1995/15/10]